

24.4.2003

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CP 123/2003
OA 1147/2001

Present : Shri K.N.R.Pillai, learned counsel for the petitioner.

Learned counsel submits that Writ Petition mentioned in the previous order is pending before the Hon'ble High Court.

In the above circumstances, let CP be placed in sine - die list leaving it open to the petitioner to move the same at the appropriate time.


(Govindan S. Tampi)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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